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Title: Introduction of the Airlines (Payment of Compensation) Bill, 2011.

SHRI M.K. RAGHAVAN (KOZHIKODE): I beg to move for leave to introduce a Bill to provide for payment of compensation by airlines to passengers in case of delay or cancellation of scheduled flights or in case of accidents during the carriage by air resulting in death or bodily injuries to the passengers and for matters connected therewith or incidental thereto.

MR. CHAIRMAN: The question is:

"That leave be granted to provide for payment of compensation by airlines to passengers in case of delay or cancellation of scheduled flights or in case of accidents during the carriage by air resulting in death or bodily injuries to the passengers and for matters connected therewith or incidental thereto."

*The motion was adopted.*

SHRI M.K. RAGHAVAN : I introduce the Bill.

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